



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following postings / transfers in Ministerial Cadre of Delhi District Court Establishment Service are hereby made in official exigency, with immediate effect:

Sl. No.	Name & EC	From	To
1.	Ashok Kumar, SJA EC: 46603103	Branch In-Charge, General Branch (Central), Tis Hazari Courts	Reader in the court of Sh. Rahul Verma, CCJ cum ARC (Pilot Court) (Central), Tis Hazari Courts
2.	Twinkle Goswami, SJA EC: 74536663	Reader in the court of Sh. Rahul Verma, CCJ cum ARC (Pilot Court) (Central), Tis Hazari Courts	Branch In-Charge, General Branch (Central), Tis Hazari Courts
3.	Rakesh Kumar, JJA Roll No. 251282	Office Pool Admn. Branch - II (HQs), Tis Hazari Courts	Administration Branch - I (Central), Tis Hazari Courts, Delhi
4.	Diplata, JJA D/o Sh. Bhagwan	Office Pool Admn. Branch - II (HQs), Tis Hazari Courts	Administration Branch - I (Central), Tis Hazari Courts, Delhi
5.	Kavita, JA EC: 84227425	JA in General Branch (Central), Tis Hazari Courts	Assistant Ahlmad in the court of Sh. Pranjal Gangwar, JMFC (NI Act)-03, (Central), Tis Hazari Courts
6.	Ekta Priya, JJA EC: 24550432	Assistant Ahlmad in the court of Sh. Pranjal Gangwar, JMFC (NI Act)-03, (Central), Tis Hazari Courts	JJA in General Branch (Central), Tis Hazari Courts
7.	Himanshi, JJA Roll No. 250594	Office Pool Admn. Branch - II (HQs), Tis Hazari Courts	JJA in Vigilance Branch (Central), Tis Hazari Courts

Note: Non-compliance of the orders or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules without any notice.

(Virender Kumar Bansal)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No.F.97(30-II)/P&T/Admn.II(HQs)/2025/ 80975 -

Dated, Delhi the 16 OCT 2025

8/10/0

Copy forwarded for information and necessary action to:

1. The Officers/Officers-in-Charge concerned.
2. PS to the undersigned.
3. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
4. The DDOs, Accounts Branches concerned, Delhi / New Delhi.
5. The Dealing Assistants, Personal File, LAYERS Seat, Central, THC, Delhi for further necessary action / updation as per rules.
6. The Dealing Assistant (Leave), Admn. Branch concerned, Delhi/New Delhi.
7. The Dealing Assistants, ACR Cell (HQs), Delhi.
8. The Dealing Asst., Website Committee, THC with the directions to upload the order on the 'Employees Corner' (on Website).
9. For uploading on LAYERS.
10. The officials concerned for immediate compliance.